

# C. A. T. Bench, JAIPUR

Date of Order

Orders

16/11/92

Mr. Pankaj Bhandari Counsel for  
the applicant

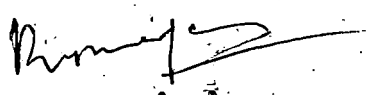
Register & file up in Court for  
admission on 24-11-92

REGISTRAR  
C.A.T. JAIPUR

25/11/92

Mr. Pankaj Bhandari - Counsel  
for applicant.

Hear  
Mr. Bhandari wants to  
withdraw the application. Prayer  
is accepted.  
The O.A. is hereby dismissed  
as withdrawn with liberty to file  
a fresh application. The O.A. stands  
disposed of.

  
(B. B. Mahajan)  
Member (Adm.)

  
(D. C. Mehta)  
Vice-Chairman

CO) sent to the app  
\$ R' on  
U & 6566966  
Date 2-12-92

  
11/12/92